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REPORT OF COMMERCIAL APPELLATE DIVISION OF THE HIGH COURT OF
JHARKHAND - PENDENCY, STATUS AND NUMBER OF DISPOSAL FOR THE MONTH OF
OCTOBER, 2018

| Opening Balance | Institution during the month | Disposal during the month | Closing Balance at the end of the month |
|-----------------|------------------------------|---------------------------|---|
| 09 | Nil | Nil | 09 |

Status of each case (as on 31.10.2018):-

| Sl. No. | Case Number | Status of Case (on the basis of data available in the computer) |
|---------|--------------------|--|
| 1 | COM.APPEAL/1/2018 | ORDERS |
| 2 | COM.APPEAL/2/2018 | LAWAZIMA - JRJ |
| 3 | COM.APPEAL/3/2018 | LAWAZIMA - JRJ |
| 4 | COM.APPEAL/4/2018 | Fixed for 26.11.2018 |
| 5 | COM.APPEAL/5/2018 | LAWAZIMA - JRJ |
| 6 | COM.APPEAL/6/2018* | LAWAZIMA - JRJ |
| 7 | COM.APPEAL/7/2018 | LAWAZIMA - JRJ |
| 8 | COM.APPEAL/8/2018* | ORDERS |
| 9 | COM.APPEAL/9/2018 | LAWAZIMA - JRJ |

* - Converted from Arb.Appeal

Above report has been prepared on the basis of data available in the computer server.

Ullam
01/11/18

S.D. J/c
M.A. & Tax Section